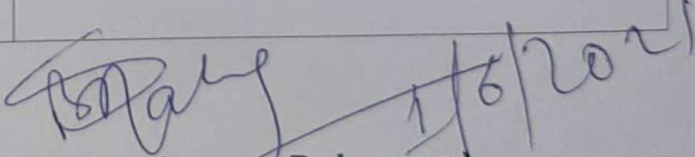


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated: **02-06-2021**.

(Morning Session)	(Afternoon Session)
<b>Hearing</b>	<b>NBW to Accused</b>
1. CrI.Misc 5194/2021	1 SC 5035/2014
	2 SC 5036/2014
<b>Evidence</b>	3 SC 5032/2016
2 SC 5023/2014	4 SC 5041/2016
3 SC 5020/2016	5 SC 5025/2018
4 SC 5041/2017	6 SC 5070/2020
5 SC 5048/2017	
6 SC 5051/2017	<b>Objection</b>
7 SC 5062/2017	7 CrI. A. 5018/2018
8 SC 5075/2017	8 MC No. 5080/2020
9 SC 5010/2018	
<b>Notice</b>	
10 CrI.A. 5006/2021	
<b>NBW, Proclamation &amp; Attachment</b>	
11 SC 5002/2018	
<b>Awatit TCR</b>	
12 CrI.A. 5013/2020	
<b>Call on</b>	
13 CrI. Misc. 5323/2017	

  
**(Syed Baleegur Rahaman)**  
III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District.  
III Addl. Dist. & Sessions Judge  
Anekal, Bangalore Rural Dist.

**NOTE:**

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

Matter listed on 02.06.2021 for hearing in the court of I Addl. Civil Judge & JMFC, Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS No.626/2008	16	OS No.203/2016
2	OS No.237/2009	17	OS No.149/2016
3	OS No.841/2012	18	OS No.200/2016
4	OS No.152/2016	19	OS No.122/2016
5	OS No.208/2016	20	OS No.189/2016
6	OS No.144/2016	21	OS No.127/2016
7	OS No.123/2016	22	OS No.180/2016
8	OS No.192/2016	23	OS No.132/2016
9	OS No.126/2016	24	OS No.202/2016
10	OS No.114/2016	25	OS No.187/2016
11	OS No.188/2016	26	OS No.133/2016
12	OS No.134/2016	27	OS No.275/2020
13	OS No.183/2016	28	OS No.186/2021
14	OS No.145/2016	29	CC No.883/2018
15	OS No.149/2016	30	CC No.962/2018

I Addl. Civil Judge & JMFC,  
Anekal

